

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI,
TAMILNADU DAILY CAUSE LIST DATED 02.12.2022 (FRIDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 421/2022 & IA No. 1037, 1038, 1039, 1040, 1041 & 1042/2022	Rajesh Monga & Ors Vs Konduru Prasanth Raju	Mr. Rakesh Kumar	

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 180/2022 & IA No. 407, 408 & 851/2022	Dopesh Raja Vs Sadhanala Venkata Rao & Anr	Ms. B Girija	Mr. Anant Merathia-R1 Ms. Mummaneni Vazra Laxmi- R2
3	TA (AT) No.134/2021 (Comp App (AT) (Ins) No. 653/2019 & IA No.254/2022)	Dr.Ravi Shankar Vedan Vs. Tiffins Barytes Asbestos and Paints Ltd & Anr	Mr.TK Bhaskar	Ms. Haripriya Padmanabhan Ms. Astu Khandelwal Mr. K. Moorthy
WITH				
4	TA (AT) No.135/2021 (Comp App (AT) (Ins) No. 803/2019)	Dr. Ravi Shankar Vedam Vs. Udhyaman Investments Pvt. Ltd. & 13 Ors.	Mr.TK Bhaskar	Ms. Haripriya Padmanabhan Ms. Astu Khandelwal Mr. K. Moorthy

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	TA No. 126/2021 (Comp App (AT) 5/2021)	Chandrasekaran Ananthanarayanan Vs Registrar of Companies, Chennai	Mr. RL. Sinha	Ms. Annu Singh

6	Comp App (AT) No. 34/2022 & IA No.394/2022	Shakti Equipments Pvt Ltd Vs M/s Shamel Projects India Pvt Ltd.	Amanchi Legal &Co	
7	Comp App (AT) (CH) (Ins) No.277/2022 & IA No. 594, 813, 936 & 963/2022	Regen Infrastructure and Services Pvt. Ltd. Vs. Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors	Mr. B.Dhanaraj	AG Sathyanarayana Caveator/ R1.
8	Comp App (AT) (CH) (Ins) No.282/2022 & IA NO 599/2022	Regen Infrastructure and Services Pvt. Ltd. Vs. Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors	Mr. B.Dhanaraj	Mr. B Thilak Narayanan- R1
9	Comp App (AT) (CH) (Ins) No. 358/2022 & IA No 818,819,820, 821 & 937/2022	Mr Babu Manoharan Jaikumar Christhurajan Vs Mr Umesh Garg & 2 Ors	Mr. K.Newlin Frederick	Mr. Abhishek Anand- R1 & R2
10	Comp App (AT) No.51/2022 & IA No.578/2022	Uma Packaging and Anr Vs Tirumalaturupati Constructions India Pvt Ltd and 7 Ors	Mr. Y. Suryanaraya	Mr. K.Manivannan- R2
11	Comp App (AT) (CH) (Ins) No 329/2022 & IA No 706 & 707/2022	Mapletree Leather Goods Pvt. Ltd VS Shivadutt Bannanje & 2 Ors	Mr. Mayan H Jain	Ms. Lekha Chandrasekhar- R1 Mr. Chetan Chandrashekar- R2 & R3
12	Comp App (AT) (CH) (Ins) No. 377/2022 & IA No. 886 & 887/2022	Divya Prabhas Developers Pvt. Ltd Vs Tapaswi Infra Projects India Pvt Ltd	Mr. T.K. Bhaskar	

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) (Ins) No 148/2022 & IA No. 345 & 346/2022	BV Gautham Vs Clarke Energy India Pvt Ltd	Mr. T.K Bhaskar	Mr. Yogesh Kanna- R1 Mr. AG Sathyanarayana- R2

14	TA No. 194/2021 (Comp App (AT) (Ins) No. 469/2021 (IA No. 1205,1206 & 1207/2021)	Income Tax Department Through Deputy Commissioner of Income Tax Vs ILC Industries Ltd & 2 Ors	Mr. J Narayanaswamy	Mr. Ankur S. Kulkarni- R1
15	Comp App (AT) (CH) (Ins) No.157/2022 & IA No. 363, 364,366, 687 & 688/2022	Sree Easwari Traders Vs. Mr. Mahalingam Suresh Kumar RP of M/s. Sri Venkat Ram Spinners (P) Ltd	Mr. K.K. Sivashanmugam	Mr. AG Sathiyararayana
16	Comp App (AT) (CH) (Ins) No. 270/2021 & IA No. 586/2021	Asset Reconstruction Company (India) Ltd Vs Manoharamma Hotel Investment P Ltd WITH	M/s Ramalingam & Associates	Mr.Shubharanjani Ananth
17	Comp App (AT) (CH) (Ins) No. 271/2021 & IA No. 587/2021	Asset Reconstruction Company (India) Ltd Vs Bharani Properties and Developers P Ltd	M/s Ramalingam & Associates	Ms. Shubharanjani Ananth
18	Comp App (AT) (CH) (Ins) No. 233/2021 & IA No. 487/2021	Subbaraya Ananthar Durairaju Vs Indian Overseas Bank & 2 Ors	Mr. AM Ilango	Ms. Ananda Gomathy Murugesan- R1

Copy to:

By the order of Hon'ble Member(J)

(Chennai

Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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